

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NOS. 587 & 588 OF 2016 IN
DFR NO. 3033 OF 2016**

Dated: 4th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**TANGEDCO Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : ----

ORDER

**IA NOS. 587 & 588 OF 2016
(Appls. for waiver of court fee & condonation of delay)**

Issue fresh dasti notice to Respondents Nos. 4, 6 & 17. Registry to issue fresh notice to Respondent No.10 returnable on 24.01.2017.

List these applications on **24.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt